

16.18 hrs.

PAPERS LAID ON THE TABLE

Memorandum re : Constitution of committee on Financial System.

[English]

THE MINISTER OF FINANCE (SHRI MANMOHAN SINGH) : Sir, I beg to lay on the Table a copy of the Memorandum (Hindi and English versions) regarding Constitution of Committee on the Financial System.

[Placed in library See No. LT-367/91]

Notifications under Industries (Development and Regulation) Act, etc.

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN) : Sir, I beg to lay on the Table—

- (1) A copy of the Notification No. S. O. 213(E) (Hindi and English versions) published in Gazette of India dated the 26th March, 1991 regarding extension of period of take over of management of Messrs Lily Biscuit Company (Private) Limited and Messrs Lily Barley Mills (Private) Limited, Calcutta, upto 31st March, 1992 under sub-section (2) of section 18A of the Industries (Development and Regulation) Act, 1951.

- (2) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 18AA of the Industries (Development and Regulation) Act, 1951 :—

- (i) S. O. 212(E) published in Gazette of India dated the 26th March, 1991 regarding extension of take over of management of Messrs India Belting and Cotton Mills Limited, Serampore, upto 5th September, 1991.

- (ii) S. O. 214(E) published in Gazette of India dated the 26th March, 1991 regarding extension of period of take over of management of Messrs Apollo Zipper Company Private Limited, Calcutta, upto 31st March, 1992.

[Placed in library. See No. LT-368/91]

- (3) *A statement (Hindi and English versions) showing reasons for delay in laying the Annual Report* of the Andaman and Nicobar Islands Integrated Development Corporation Limited for the year 1988-89.*

[Placed in library. See No. LT-369/91]

- (4) A copy of the Corrigendum to the Hindi version of the statement** on the Industrial Policy.

[Placed in library. See No. LT-370/91]

* The Annual Report was laid on the Table on the 31st July, 1991.

** The statement was laid on the Table on the 24th July, 1991.

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD): Sir, on behalf of Shri Uttambhai H. Patel I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Council for Advancement of People's Action and Rural Technology, New Delhi, for the year 1989-90 along with Audited Accounts.
- (ii) A Statement (Hindi and English versions) regarding review by the Government on the working of the council for advancement of People's Action and Rural Technology, New Delhi, for the year 1989-90.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in library. See No. LT-371/91]

Reports of Saryu Gramin Bank, Lakhimpur Kheri; Sri Saraswathi Gramin Bank, Adilabad; Bhilwara Ajmer Kshetriya Gramin Bank, Bhilwara for year ending March, 1991 etc.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBJIR SINGH): Sir, I beg to lay on the Table a copy each of the following Annual Reports (Hindi and English versions):—

- (i) Report of the Saryu Gramin Bank, Lakhimpur Kheri, for the year ended the 31st March, 1991 together with the Accounts and Auditor's Report thereon.

[Placed in library. See No. LT-372/91]

- (ii) Report of the Sri Saraswathi Gramin Bank, Adilabad, for the year ended the 31st March, 1991 together with the Accounts and Auditor's Report thereon.

[Placed in library. See No. LT-373/91]

- (iii) Report of the Bhilwara Ajmer Kshetriya Gramin Bank, Bhilwara, for the year ended the 31st March, 1991 together with the Accounts and Auditor's Report thereon.

[Placed in library. See No. LT-374/91]

- (iv) Report of the Chambal Kshetriya Gramin Bank, Morana, for the year ended the 31st March, 1991 together with the Accounts and Auditor's Report thereon.

[Placed in library. See No. LT-375/91]

- (v) Report of the Arawali Kshetriya Gramin Bank, Sawai Madhopur for the year ended the 31st March, 1991 together with the Accounts and Auditor's Report thereon.

[Placed in library. See No. LT-376/91]

- (vi) Report of the Siwan Kshetriya Gramin Bank, Siwan for the year ended the 31st March, 1991 together with the Accounts and Auditor's Report.

[Placed in library. See No. LT-377/91]

- (vii) Report of the Gorakhpur Kshetriya Gramin Bank, Gorakhpur, for the year ended the 31st March, 1991 together with the Accounts and Auditor's Report thereon.

[Placed in library. See No. LT-378/91]

- (viii) Report of the Rajgarh Sehore

Kshetriya Gramin Bank, Sehore, for the year ended the 31st March, 1991 together with the Accounts and Auditor's Report.

[Placed in library. See No. LT-379/91]

(ix) Report of the Bhagalpur Banka Kshetriya Gramin Bank, Bhagalpur, for the year ended the 31st March, 1991 together with Accounts and Auditor's Report thereon.

[Placed in library. See No. LT-380/91]

(x) Report of the Junagarh Amreli Gramin Bank, Junagarh, for the year ended the 31st March, 1991 together with the Accounts and Auditor's Report.

[Placed in library. See No. LT-381/91]

(xi) Report of the Ballia Kshetriya Gramin Bank, Ballia for the year ended the 31st March, 1991 together with the Accounts and Auditor's Report.

[Placed in library. See No. LT-382/91]

(xii) Report of the Bundi Chitorgarh Kshetriya Gramin Bank, Bundi, for the year ended the 31st March, 1991 together with the Accounts and Auditor's Report.

[Placed in library. See No. LT-383/91]

(xiii) Report of the Mahakaushal Kshetriya Gramin Bank, Narsingpur for the year ended the 31st March, 1991 together with the Accounts and Auditor's Report.

[Placed in library. See No. LT-384/91]

(xiv) Report of the Kankadurga Grameena Bank, Gudivada, for the year ended the 31st March, 1991 together with the

Accounts and Auditor's Report thereon.

[Placed in library. See No. LT-385/91]

(xv) Report of the Golconda Grameena Bank, Hyderabad for the year ended the 31st March, 1991 together with the Accounts and Auditor's Report thereon.

[Placed in library. See No. LT-386/91]

(xvi) Report of the Solapur Gramin Bank, Solapur, for the year ended the 31st March, 1991 together with the Accounts and Auditor's Report thereon.

[Placed in library. See No. LT-387/91]

(xvii) Report of the Panchmahal Vadodra Gramin Bank, Godhra for the year ended the 31st March, 1991 together with the Accounts and Auditor's Report thereon.

[Placed in library. See No. LT-388/91]

(xviii) Report of the Shahjahanpur Kshetriya Gramin Bank, Shahjahanpur for the year ended the 31st March, 1991 together with the Accounts and Auditor's Report thereon.

[Placed in library. See No. LT-389/91]

(xix) Report of the Sri Visakha Grameena Bank, Srikakulam for the year ended the 31st March, 1991 together with the Accounts and Auditor's Report thereon.

[Placed in library. See No. LT-390/91]

(xx) Report of the Buldana Gramin Bank, Buldana, for the year ended the 31st March, 1991 together with the Accounts and Auditor's Report thereon

[Placed in library. See No. LT-391/91]

- (xxi) Report of the Bijapur Grammeena Bank, Bijapur for the year ended the 31st March, 1991 together with the Accounts and Auditor's Report thereon.

[Placed in library. See No. LT-392/91]

- (xxii) Report of the Sravasthi Gramin Bank, Bahraich for the year ended the 31st March, 1991 together with the Accounts and Auditor's Report thereon.

[Placed in library. See No. LT-393/91]

- (xxiii) Report of the Etawah Kshetriya Gramin Bank, Etawah for the year ended the 31st March, 1991 together with the Accounts and Auditor's Report thereon.

[Placed in library. See No. LT-394/91]

- (xxiv) Report of the Ratlam Mandasaur Kshetriya Gramin Bank, Mandasaur for the year ended the 31st March, 1991 together with the Accounts and Auditor's Report thereon.

[Placed in library. See No. LT-395/91]

- (xxv) Report of the Rani Lakshmbai Kshetriya Gramin Bank, Jhansi for the year ended the 31st March, 1991 together with the Accounts and Auditor's Report thereon.

[Placed in library. See No. LT-396/91]

Punjab Panchayat Samitis and Zila Parishads (Temporary Supersession) Amendment Act, 1991)

THE MINISTER OF STATE IN
THE MINISTRY OF RURAL
DEVELOPMENT (SHRI G. VEN-

KATSWAMY): Sir, I beg to lay on the Table a copy of the Punjab Panchayat Samitis and Zila Parishads (Temporary Supersession) Amendment Act, 1991 (President Act No. 1 of 1991) (Hindi and English Versions) published in Gazette of India dated the 10th January, 1991 under sub-section (3) of section 3 of the Punjab State Legislature (Delegation of Powers) Act, 1987.

[Placed in library. See No. LT-397/91]

16.19 hrs.

BUSINESS OF THE HOUSE

[English]

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD): With your permission, Sir, I rise to announce that Government Business during the week commencing Monday 19th August, 1991, will consist of:

1. Consideration of any item of Government Business carried over from today's Order Paper.
2. Consideration and passing of the Constitution (Scheduled Tribes) order (Second Amendment) Bill, 1991.
3. Discussion and Voting on the Demands for Grants under the control of the Ministries of:
 - (i) Agriculture
 - (ii) Food To be discussed together
 - (iii) Rural Development
 - (iv) Commerce
 - (v) External Affairs.

SHRI SYED SHAHABUDDIN (Kishanganj): Sir, I propose that the